

**IN THE INCOME TAX APPELLATE TRIBUNAL
'A' BENCH: BANGALORE**

**BEFORE SHRI WASEEM AHMED, ACCOUNTANT MEMBER AND
SHRI PRAKASH CHAND YADAV, JUDICIAL MEMBER**

ITA No. 2066/Bang/2024
Assessment Years: 2016-17

Monappa S Shetty, Pilikuru House, Near Krishnapura Mata, Surathkal, Mangalore – 575 014. PAN – CVLPS 1817 D	Vs.	The Income Tax Officer, Ward – 1(1), Mangalore.
APPELLANT		RESPONDENT

Assessee by	:	Shri Sriram V Rao, C.A
Revenue by	:	Shri Ganesh R Gale, Standing Counsel for Dept.

Date of hearing	:	07.01.2025
Date of Pronouncement	:	24.01.2025

ORDER

PER WASEEM AHMED, ACCOUNTANT MEMBER:

This is an appeal filed by the assessee against the order passed by the NFAC, Delhi dated 28/08/2024 vide DIN No. ITBA/APL/S/250/2024-25/1068084290(1) for the assessment year 2016-17.

2. At the outset, during the course of the proceedings before us, the Id. Authorized Representative (AR) of the Assessee submitted that the Assessee has settled the dispute arising in the impugned appeal under the Direct Tax Vivad se Vishwas Scheme (DTSVS), 2024 which is evident from form 4 issued by the Competent Authority dated 24-12-2024 and

placed on record. Accordingly, the Id. AR submitted that the assessee wants to withdraw the appeal.

3. The Learned Departmental Representative (DR) confirmed the submission of the AR and raised no objection to the dismissal of the appeal in light of the settlement of the dispute under DTVSV, 2024.

3.1 Considering the submission of the parties and in view of the fact that Form-4 has been issued by the competent authority settling the dispute arising in the impugned appeal on hand, accordingly, this appeal is dismissed as the issue is resolved under the Direct Tax Vivad se Vishwas Scheme, 2024.

4. In the result, the appeal filed by the Assessee is hereby dismissed under DTVSV 2024.

Order pronounced in court on 24th day of January, 2025

Sd/-

Sd/-

(PRAKASH CHAND YADAV)

(WASEEM AHMED)

Judicial Member

Accountant Member

Bangalore

Dated, 24th January, 2025

/ vms /

Copy to:

1. The Applicant
2. The Respondent
3. The CIT
4. The CIT(A)
5. The DR, ITAT, Bangalore.
6. Guard file

By order

Asst. Registrar, ITAT, Bangalore